

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3487  
ANSWERED ON:25.08.2006  
COMMITTEE ON MUNICIPALITY  
Gamang Shri Giridhar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Committee on Extension of Municipality in fifth schedule area had submitted its report;
- (b) if so, the reasons for delay in bringing legislation to extend the Municipality in scheduled areas in the States as envisaged in the Article 243 of the Constitution thereof; and
- (c) the time by which the report of the Committee is likely to be implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a): Yes, Sir.

(b)&(c): Various recommendations of the Committee require consultation with other Ministries/Departments which is time consuming process. The matter is receiving attention so that it could be taken to a logical conclusion at the earliest.